GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2349 ANSWERED ON:07.12.2012 INDIRA GANDHI MATRITVA SAHYOG YOJANA Dutt Smt. Priya Sunil

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented the Indira Gandhi Matritva Sahyog Yojana (IGMSY) a conditional Maternity Benefit Scheme to compensate party for wage loss of pregnant and lactating women both prior to and after delivery of the child;
- (b) if so, the details thereof;
- (c) the number of total districts and beneficiaries covered under the scheme, State and UT-wise particularly Uttarakhand and Maharashtra:
- (d) the total amount of cash transfer benefit given so far to pregnant women and lactating women, State/UT-wise; and
- (e) the funds sanctioned and released along with its utilisation reported by the State Governments since its implementation and physical and financial assistance provided so far, under the said scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN & CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Indira Gandhi Matritva Sahyog Yojana (IGMSY) is a centrally sponsored conditional maternity benefit scheme which is operational since October 2010, in 53 districts of all States/UTs across the country on pilot basis to improve the health and nutrition status of Pregnant and Lactating women and their young infants. The Scheme envisages providing cash to P&L women during pregnancy and lactation in response to individual fulfilling specific conditions.

It addresses short term income support objectives with long term objective of behaviour and attitudinal change. The scheme attempts to partly compensate for wage loss to Pregnant & lactating (P&L) women both prior to and after delivery of the child. 12.5 lakh P&L women are expected to be covered every year under IGMSY. The beneficiaries are paid Rs. 4000/- in three instalments per P&L women between the second trimester till the child attains the age of 6 months on fulfilling specific conditions related to maternal and child health.

(c) to (e): The number of total districts and beneficiaries covered, fund released and utilisation under the scheme, State and UT-wise is at Annexure.